

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

04/04/2019

M.A./260/636/2017

ANTARYAMI BEERO

O.A./260/613/2014

-V/S-

M.A./260/637/2017

D/O POST

FOR FURTHER ORDER,  
OBJECTION NOT FILED

ITEM NO:21

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. C.M. Singh

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. No one was present on behalf of the applicant on the previous date i.e., 06.03.2019. It seems that the applicant is no longer interested to pursue this matter. Hence the M.A. No.636/17 for restoration of the O.A. is dismissed for default. Mr. C.M. Singh, Ld. Counsel for the respondents is present and heard.</p> <p>( SWARUP KUMAR MISHRA) MEMBER (J) ( GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>